

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **07.05.2024** THROUGH VIDEO CONFERENCING

---

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**IN THE MATTER OF** : D Suseela  
Vs  
Global Best Foundries Pvt Ltd & Ors

**MAIN PETITION NUMBER** : CP/151/2019

**(IA/MA) APPLICATION NUMBERS**

IA/74(CHE)/2023

---

**ORDER**

Present: Ld. Counsel Shri. Raghav Menon for the Applicant.

Ld PCS Dr. K S Ravichandran for the Respondent.

Compliance Memo filed by the Respondent vide SR. No. 2246 dated 03.05.2024 whereby Hon'ble NCLAT allowed the appeal preferred by the Respondent against the order of this Tribunal with cost of Rs. 1.0 lakh to be paid to the Petitioner.

It is stated that compliance have been made.

Ld. Counsel for the Petitioner states that Petitioner has received the amount.

In view of the order, Respondents are permitted to file Reply / Counter which may be filed within three weeks from today.

Rejoinder if any, be filed within two weeks there after.

List the petition and application for final hearing on **10.07.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**

MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**

MEMBER (JUDICIAL)